

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 199 of 2019

IN THE MATTER OF:

Navneet Gupta

...Appellant

Versus

Bharat Tractors Pvt. Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Saurabh Kalia and Ms. Saloni Purohit, Advocates

For Respondent: Mr. Pallav Pandey and Mr. Pragalb Bhardwaj, Advocates for Respondent Nos.-3,4,5,6,7,8 and 10.

**Mr. Vivek Malin, Mr. Saurabh Gupta and Mr. K. Jain
Advocates**

O R D E R

02.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 01st October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc